

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE REGISTRAR B. SUDHEENDRA KUMAR

CONTEMPT PETITION (C) NO. 17-21 OF 2005 IN SLP(C) 8115-8119/2002

DAMODHAR & ANR.

Petitioner(s)

VERSUS

SHARADCHANDRAJI KANADE & ORS.

Respondent(s)

Date: 31/08/2006 These Petitions were called on for hearing today.

For Petitioner(s)

Ms. Chandan Ramamurthi, Adv.

For Respondent(s)

Mr. Mukesh K. Giri, Adv.

UPON hearing counsel the Court made the following

O R D E R

The learned counsel for the petitioners, in the above Contempt Petitions, has submitted

that his clients will be filing appropriate application for withdrawing the Contempt Petitions

within one week.

List again on 13.9.2006.

(B. Sudheendra

Kumar)

Re

gistrar